NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 686/(MAH)/2017

CORAM:

Present:

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

NAME OF THE PARTIES:

NISA Industrial Services Pvt. Ltd.

V/s.

Maha Urja Utilities Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

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services Put (d)

<u>ORDER</u>

T.C.P. No. 686/I&BC/NCLT/MB/MAH/2017

- The Authorized Representative of the Company is present.
- He represented that their Advocate is held up in the Hon'ble High Court and sought an adjournment.
- There is no representation from the side of the Respondent.
- The matter is adjourned to 03.01.2018.

Sd/-

08.12.2017

Aah

BHASKARA PANTULA MOHAN

Member (Judicial)